

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/554/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the th 18 January, 2023.

Sub:- **Restricted holiday.**

Ref:- Letter dated 16.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 17.01.2023**, has been granted.

Yours faithfully,

Sd/-

Memo NO. HC.VII-71/2004/555/A, dated , 18-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Ras